

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

MP ~~OA/TAM~~ No. 223 / 1993 (in OA. No. 582/87)
Hem Raj Versus U.O. 9

Date of Order

Orders

This is an M.P. (in OA. No. 582/87) for Early Hearing. Next date of the OA which is to be heard early not mentioned.

2/4

50 (7) for copy

14/4

12.4.93

To:- S.K. Jain - Counsel - for the applicant

Register & Put up in Court for admission on 14-4-93 along with OA 582/87

REGISTRAR
C.A.T. JAIPUR

14/4/93

Mr. S.K. Jain - Counsel for the petitioner.
Heard. Counsel for the petitioner.

The O.A. is already listed for hearing on 3/5/93. It is not possible to prepare further, MP is dismissed accordingly.

Copy sent to
the applicant's Counsel
@ 100/-
on vide 3038 to 3039
Dated 5-6-93

Member (Adm.)
(B. B. Mahajan)

Vice-Chairman